

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 105
152/241-242/PB/2020

IN THE MATTER OF:

Ashok Kumar Gupta ... Applicant/Petitioner
Vs
Gopal Hitech Infra Developers Pvt. Ltd. & Ors. ... Respondent

Order under Section 241-242.

Order delivered on 28.01.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Dr. U.K. Chaudhary, Sr. Adv., Mr. Venket Rao,
Ms. Ankita Saikia, Mr. Mansumyer Singh, Advs.
For the Respondent : Mr. Abhinav Bhatia, Adv. for Respondent No. 1 to 4

ORDER

List CA-681/2020 and CA-25/2021 for hearing on
12.02.2021.



(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT



(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

28.01.2021
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